

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**CP(C) 180/150/17**  
**in**  
**Transfer Application No.44/2008**

Wednesday, this the 6<sup>th</sup> day of June, 2018

CORAM:

**Hon'ble Mr.U.Sarathchandran, Judicial Member**  
**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

1. Medini.C  
Assistant Director (OL)  
Principal General Manager  
BSNL, Thrissur
  2. B.Geetha Devi  
Assistant Director (OL)  
PGMT, BSNL Bhawan  
Uppalam Road, Thiruvananthapuram-1
  3. Sobhana Kumari  
Assistant Director (OL)  
CGMT, BSNL  
Thiruvananthapuram-1
  4. Sheela M.C  
Assistant Director (OL)  
PGMT, BSNL  
Kalathi Parambil Road  
Kochi – 16
- ..... Petitioners

**(By Advocate – Mr.S Sujin)**

**V e r s u s**

P.T.Mathew, aged 55 years  
Chief General Manager, Telecommunications  
Office of the Chief General Manager  
Doorsanchar Bhawan, PMG Junction, BSNL  
Kerala Circle, Thiruvananthapuram-33

..... Respondent

**(By Advocate – Mr.Pradeep Krishna)**

This application having been heard on 6.6.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

*Per:* **Hon'ble Mr.U.Sarathchandran, Judicial Member**

Mr.Navneeth representing Mr.S.Sujin, learned counsel for the petitioners present. Shri.Pradeep Krishna, learned counsel for the respondents submitted that after the dismissal of SLP filed against the judgment of the High Court of Kerala in WP(C) No.29029 of 2010, respondents in the O.A have filed a review petition before that Court and the High Court has passed an order of stay of the matter until further orders.

2. Mr.Navneeth representing Mr.S.Sujin, learned counsel for the petitioners also agrees to the above submissions. It was brought to our attention that a similar matter CP(C) 180/133/2017 in T.A 48/2018 was closed with liberty. Accordingly, this CP(C) is also closed granting liberty to the petitioner to move the Tribunal afresh. Therefore, with liberty, CP(C) is closed. Notices shall stand discharged. No costs.

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)**  
**JUDICIAL MEMBER**

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**List of Annexures**

Annexure P-1 - True copy of the Order of this Tribunal dated 8.4.2010 in T.A No.44/2008.

Annexure P-2 - True copy of the Order of the Hon'ble High Court dated 4.11.2011 in W.P © No.29029/2010.

Annexure P-3 - True copy of the Order of the Hon'ble Supreme Court dated 27.3.2017 in SLP(C). No.8732/12

Annexure P-4 - True copy of the order issued by this Tribunal on 11.12.2017 in C.P 180/00133/2017 in T.A.No.48 of 2008

Annexure R-1 - True copy of the said common order in the said Review Petition No.155 of 2018, True copy of the Common order in respect of O.P (CAT) No.43 of 2018

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